

**GOVERNMENT OF RAJASTHAN  
HOME DEPARTMENT**

No.F.33(2)Home/Gr.9/2019

Dated: 22:07:2020

**ORDER**

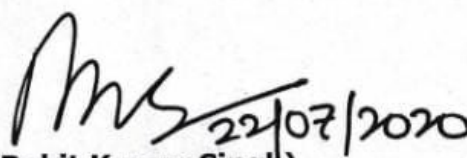
**Sub:Addendum to Implementation of Unlock2.0  
order of even no. dated June 30<sup>th</sup>, 2020.**

Following amendment is hereby made with immediate effect in "Part F. MOVEMENT OF PEOPLE / TRANSPORT / PASSES" of the Unlock 2.0 order of even number dated 30.06.2020 ;

**The City Buses (Public Transport)** will be permitted to ply till further orders subject to the following :

**The Owner/Operetor/In-charge of the Buses shall ensure;**

- 1- Proper **sanitization of the seats and touch points before and after each journey.**
- 2- Compulsory wearing of face masks by the passengers, drivers and conductors.
- 3- Adequate Social Distancing measures.

  
(Rohit Kumar Singh)

Additional Chief Secretary, Home

Copy for information and necessary action to the following:-

1. Secretary to Governor
2. Principal Secretary to Chief Minister
3. Secretary, Rajasthan Legislative Assembly
4. SA to Deputy Chief Minister
5. SAs/PSs to all Ministers & Ministers of State
6. Deputy Secretary to CS
7. All Additional Chief Secretaries/Principal Secretaries/  
Secretaries
8. Director General of Police
9. Director General, Jails/Home Guards
10. All Heads of Departments
11. All Divisional Commissioners
12. All Range IG/DIGs
13. Commissioner Police, Jaipur/Jodhpur
14. All Collectors and District Magistrates to send copy of this  
order to all DLOs and Officers of District administration
15. All Distt. Superintendents of Police/DCPs of Jaipur/Jodhpur
16. All Chief Executive Officers, Zila Parishads
17. All RTOs/DTOs
18. DIPR, with a request to publicize it widely.



**(V Saravana kumar)**  
Special Secretary to Govt.